

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3455
ANSWERED ON:20.08.2004
COMPANIES UNDER SEARCH AND SEIZURE
Yadav Shri Ram Kripal

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that during the last two years, 80 companies have been under search and seizure;
- (b) if so, the names of the companies and the amount declared; and
- (c) the details of investigation pending as on date?

Answer

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) to (c) The information is being collected and will be laid on the Table of the House.